

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:7785  
ANSWERED ON:16.05.2000  
DANICS OFFICERS  
DAHYA BHAI V. PATEL

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of DANICS officers posted in the Union Territory of Daman and Diu;
- (b) whether the local representation is very scant among them;
- (c) if so, the reasons therefor; and
- (d) the steps taken by the Government to give ample representation to the local people in this cadre ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

( SHRI CH. VIDYASAGAR RAO )

(a): The number of DANICS officers presently posted in Daman & Diu is 10 as against the same number of sanctioned DANICS posts ; and

(b),(c)&(d) : The NCT of Delhi, Andaman & Nicobar Islands, Lakshadweep, Daman & Diu and Dadra & Nagar Haveli Civil Service Rules, 1996 provide for filling up 50 percent of the vacancies in Grade-II (Entry Grade) of the Service by direct recruitment on the basis of the Civil Service examination conducted by the Union Public Service Commission and the remaining 50 percent of the vacancies by selection from amongst officers holding prescribed feeder posts in the NCT of Delhi, UTs of Andaman & Nicobar Islands, Lakshadweep, Daman & Diu and Dadra & Nagar Haveli on the basis of a common eligibility list. The Government have already initiated action for holding DPCs for making regular promotions to Grade-II of the Service against promotion quota vacancies and the officers of the UT of Daman & Diu, who if eligible, will be considered for promotion.